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Central Administrative Tribunal
Principal Bench

O.A.No.2358/2002

Hon'ble Shri Shanker Raju, Member(J)

New Delhi, this the 3rd day of April, 2003

Smt. Krishna Sharma
aged about 42 years wife of
late Shri Hemant Kumar Bhatt
r/o 56 Mohni Baba
Outside Sainyer Gate
Jhansi.

Petitioner

(By Advocate: Sh. H.P.Chakravorty)

Vs.

1. Union of India through General Manager
Western Railway
Churchgate
Mumbai.
2. Chief Workshop Manager
Western Railway
Workshop, Dahod (Gujrat).

(By Advocate: Sh. R.L.Dhawan, through Shri
R.S.Sarkar)

O R D E R(Oral)

By Shri Shanker Raju, M(J):

Learned counsel for applicant seeks to withdraw the OA with liberty to file a fresh in accordance with law. Accordingly, OA is dismissed as withdrawn with liberty to applicant to redress her grievance in accordance with law.

S. Raju
(Shanker Raju)
Member(J)

/rao,